



भारत सरकार

विधि एवं न्याय मंत्रालय

आयकर अपीलीय अधिकरण, हैदराबाद

INCOME TAX APPELATE TRIBUNAL, HYDERABAD

502 एवं 505, पाँचवा मॉला, सीजीओ टॉवर, कवाडीगुडा, सिकंदराबाद -500080

F.No.89-Jd/ATH/2025

Dt.28 /10/2025

**NOTICE INVITING OBJECTIONS, FROM ASSESSEE/DEPARTMENT FOR WEEDING OUT
OF OLD APPEAL RECORDS**

The Income Tax Appellate Tribunal, Hyderabad Benches, Hyderabad proposes to weed out old records in accordance with rules pertaining to appeals disposed Off from January 2015 to 31 December 2018.

2. Assessee's Representatives, concerned Pr CIT and Departmental Representatives are hereby requested to intimate whether any appeal against the order of the Tribunal are pending before the Hon'ble High Court or Hon'ble Supreme Court for disposal and if so, intimate the same to the undersigned on or before 20 November 2025 for exempting the said appeal records from the weeding process.

3. If no objection is received on or before 20 November 2025, it will be presumed that none of the parties have any objection for weeding out those records and Tribunal will proceed with the weeding out process.

T.Y.N. Mallanath
ASSISTANT REGISTER /DDO
ITAT, Hyderabad

1. The Pr. CCIT, Hyderabad
2. The Pr. CIT. Hyderabad
3. The CIT-DR, ITAT, Hyderabad
4. The Telangana & Andhra Pradesh Tax Bar Association. Hyderabad
5. Notice Board
6. ITAT Official Website (itat.nic.in)

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